

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

(CA)-(CAA)-38(PB)/2017

IN THE MATTER OF:

M/s. Lakra Fabric (P) Ltd. with Lakra Indus. Ltd.

... PETITIONER

SECTION :

Under Section 230-232

Order delivered on 28.8.2017

Coram :

R. VARADHARAJAN,  
Hon'ble Member (Judicial)

For the Petitioner/Applicant

: Mr. Sanjay Kumar, Advocate

For the Respondent


: -

ORDER

Learned Counsel for the petitioner is present and heard.

Order reserved.

Surjit  
28.8.2017

  
(R. VARADHARAJAN)  
MEMBER (JUDICIAL)